

**Central Administrative Tribunal
Principal Bench**

CP No.714/2017 in OA No.4592/2015

New Delhi this the 2nd day of April, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Vijay Kumar Malik, S/o Sh. R.K. Malik
Working as Principal in KVS
Presently posted in Kendriya Vidyalaya No.2
EME, Vadodara-22
R/o A/4, Paramdham Soc. New VIP Road
Baroda(Guj). ...Applicant

(By Advocate: Ms. Sonika for Shri Yogesh Sharma)

Versus

Sh. Santosh Kumar Mall
Commissioner, Kendriya Vidyalaya Sangathan
18, Institutional Area, Shahzed Jeet Singh Marg
New Delhi. ...Respondent

(By Advocate: Shri S Rajappa)

ORDER (ORAL)

Justice Permod Kohli:

Shri S. Rajappa, learned counsel appearing on behalf of the respondents has placed on record copies of orders dated 07.11.2017 and 13.02.2018. It is stated that by virtue of the aforesaid orders, the judgment of this Tribunal stands complied with. This position is not disputed by Ms. Sonika Gill, appearing as proxy counsel on behalf of Shri Yogesh Sharma, learned counsel for the applicant.

2. In this view of the matter, this Petition is rendered infructuous. Proceedings dropped.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

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